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REGISTERING A BUSINESS IN SOUTH AFRICA IS NOW SEAMLESS

The process of registering a company in South Africa is now a simpler, seamless process says Trade and Industry Minister of South Africa on 12th April 2016.

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FORD INVESTED R2.5BN IN ITS SOUTH AFRICAN COMPANY

On 6th April 2016, South Africa's Trade and Industry Minister has welcomed Ford's R2.5 billion investment in local production at its Silverton Assembly Plant, in Pretoria, stating it's an important indication of confidence in South Africa.

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